NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 4(ND)15 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: M/s Mumuko Saxena & Ors. V/s. M/s. EFN Global Impex Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

	REPRESENTATION	DESIGNATION	NAME	S.NO.
8	Petitioner -	Kurar Adv	Rakesh	I
Pustin	Respondent	Khanna Adu.	Rakesh	I
	100 COVID		Rakesh	I

ORDER

Learned counsel for the parties are present. Learned counsel have stated that the matter is under the consideration of the Mediator appointed by the Delhi High Court. The learned counsel seek 5 weeks' time to report about the outcome of the mediation.

List on 25.11.2016.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura)

Sd1-

Member (Judicial)